

अध्यक्ष महोदय : आप इन के साथ वजाय झगड़ा करने के अपने मुख्य मंत्री को समझा दीजिये कि सब को भेजा करें ।

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी अगर डी० एम० के० वाले इसी तरह का सर्कुलर जारी कर देंगे तो हमारे कायिमी मित्रों को ईसा लगेगा ।
... (अवधान)

अध्यक्ष महोदय : मैंने उन को कहा है कि आप के साथ न झगड़े । अपने मुख्य मंत्री को समझा दें । ऐसी चीजें कर्नी भी हों तो सरकारी बिट्टी पर न किया करें ।

(iii) Alleged partisan broadcasts by the All India Radio

SHRI SHYAMNANDAN MISHRA (Begusarai) : Sir, under rule 377, I have to refer to certain broadcasts that are being made by the All India Radio these days. It is most amazing and sickening to hear the All India Radio broadcasting the highly partisan and malicious remark of the Prime Minister—I should say, rather, of Shrimati Indira Gandhi against the Opposition Parties made at party conferences and elsewhere. Shrimati Indira Gandhi has, of late, been carrying on a vilification campaign against the Opposition Parties in her public utterances. Among other things, she has been accusing the Opposition of having a global tie-up which means even doubting their patriotism. It is most extraordinary that the All India Radio which is a public institution, built with a huge amount of public money, should be so blatantly exploited for party purposes and it should behave as if it is the mouth-piece of Shrimati Indira Gandhi and her party.

The tirade against the Opposition carried on the All India Radio is strident and repeated of late and sometimes in the morning the first item you hear after the prayers is the remarks of Shrimati Gandhi against the Opposition Parties. We demand, therefore, that this campaign by the All India Radio should be stopped immediately

and those officers who have been responsible for this sinister propaganda against the Opposition Parties be brought to book.

SHRI DINEN BHATTACHARYYA (Serampore) : They should be promoted.

SHRI SHYAMNANDAN MISHRA : The Minister for Information & Broadcasting has got nothing to say about it? He is here.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : You will agree with me that this is one of the generalised statements that our friend, Shri Shyamnandan Mishraji normally does and he has not said anything specific. He knows very well that All India Radio like the newspapers do give out news. Whatever the Prime Minister might have said—on that there may be or may not be political differences with the Opposition Parties—but the question is that the media tries to give the news. Whenever my friend, Shri Shyamnandan Mishra says something, it also comes.....

SHRI SHYAMNANDAN MISHRA : No, no. It is completely wrong. All India Radio must not be used for Party propaganda and for broadcasting Shrimati Gandhi's speeches on the Party's forums and other conferences. She is only making them as a Party leader.

श्री अटल बिहारी वाजपेयी (स्वाध्याय) अध्यक्ष जी, श्री प्रधान मंत्री । मर्द को कानपुर गयी थी । वह कांग्रेस पार्टी की मभा थी, सरकारी मभा नहीं थी । मगर उसे भी डी० एम० पर दिखाया गया, उनके भाषण के हिस्से रेडियो पर सुनवाये गये । यह बड़ी विचारधारा है जो पार्टी और राज्य को एक कर रही है । श्रीमती इंदिरा गांधी कांग्रेस की नेत्री के नाते बोले हमें कोई आपत्ति नहीं है । लेकिन वह रेडियो पर नहीं आ सकता । अगर आप रेडियो पर कांग्रेस की नेत्री के नाते उन का भाषण देंगे तो विरोधी लोगों के नेताओं का भाषण भी आप को देना चाहिये । . . . (अवधान)

अध्यक्ष महोदय : आप ने एक बात कर ली, मित्रा जी, तो उन को भी करने दीजिये ।

SHRI SHYAMNANDAN MISHRA : It is completely wrong to say that our remarks against the Prime Minister are also broadcast over the All India Radio . . . (*Interruptions*) Our remarks against the Prime Minister and other Ministers are completely left out.

SHRI I. K. GUJRAL : My friend, Mr. Vajpayee has said that the speeches made at the Party forums should not be broadcast . . . (*Interruptions*) My friend Shri Vajpayee has said that the speeches made by the Prime Minister on the forums organized by the Parties should not be given any news value. I think that is wrong. The issue basically is not . . . (*Interruptions*).

श्री श्यामनन्दन मिश्र . जी हा हम लोगों के रिमार्क्स भी वहाँ ब्रोडकास्ट करने हैं प्राइम मिनिस्टर और उन की पार्टी के खिलाफ ।

श्री अटल बिहारी वाजपेयी प्रधान मंत्री के भाषण के हिस्से में उन पर मुनाये नये । न्यूज बना बात अलग है । कांग्रेस की न्यूज दीजिये याच ही और पार्टियों की न्यूज भी दीजिये ।

अध्यक्ष महोदय . आप जानि से मुनिये, दमियान में न उठिये ।

13 hrs.

SHRI I. K. GUJRAL : The basic point is that whenever somebody, particularly, the Prime Minister or any eminent member of the public says something which makes news, naturally, it has to be covered—it is not issue where it is spoken—wherever it is spoke.

I will give two examples. One is : Cong (O) recently held a conference in Gaya. We covered it. As a matter of tact, my friend sent a telegram asking me to cover it. We did it. We projected the news . . .

SHRI SHYAMNANDAN MISHRA : No, no.

SHRI I. K. GUJRAL : Secondly, one thing more. I think my friends may keep

in mind that not only the Cong. (O) Conference but the Jana Sangh conferences, whenever speeches are made there, are also covered by the All India Radio. I am not on the defensive. One thing I will say that this is the policy of the All India Radio that any news wherever it is made will be projected.

Secondly, I may say that so far as the Prime Minister is concerned . . .

SHRI SHYAMNANDAN MISHRA : The vituperative attack on the Opposition made by the Prime Minister—is it to be broadcast by the AIR. Our demand is that our remarks against the Prime Minister and her Party should also be broadcast. That is never done.

SHRI I. K. GUJRAL : Whenever my friend makes remarks which have news value and which is not something of a tirade naturally, we will project it . . . (*Interruptions*) I just now told you how we covered the Gaya session of the Cong (O) . . .

SHRI SHYAMNANDAN MISHRA : That is something different.

SHRI I. K. GUJRAL : We similarly covered the Jana Sangh conference held at Kanpur . . .

SHRI SHYAMNANDAN MISHRA : What about the remarks made by the Prime Minister against other Parties which you have broadcast ?

SHRI DINEN BHATTACHARYYA : You did not cover CITU conference. Only 3 or 4 days after the Prime Minister went there, all her speeches were covered day in and day out . . .

(*Interruptions*)

SHRI I. K. GUJRAL : Naturally when the Prime Minister, the head of the Government and the chosen leader of the country, announces something, it is always the policy. That is why you would see that not only the All India Radio but

[Shri I. K. Gujral]

all the newspapers, even the Motherland which belongs to my friend's Party...

SHRI ATAL BIHARI VAJPAYEE: It does not belong to my Party.

SHRI I. K. GUJRAL: I am glad my friend started denouncing it.

SHRI ATAL BIHARI VAJPAYEE: Motherland belongs to all.

SHRI I. K. GUJRAL: That is the basic issue. For instance, whatever speeches the Prime Minister made yesterday or day before yesterday, you would find that they have got the same coverage on the Radio as it has got in all the newspapers. Naturally, the nation and the country want to know what is our policy.

SHRI SHYAMNANDAN MISHRA: The analogy of newspapers is completely wrong. This is an institution built with public funds... (Interruptions)

13.03 hrs.

ORISSA STATE LEGISLATURE (DELEGATION OF POWERS) BILL

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

K. C. PANT: I beg to move* that the Bill to confer on the President the power of the Legislature of the State of Orissa to make laws, as passed by Rajya Sabha, be taken into consideration.

The House is aware that in the Proclamation dated the 3rd March, 1973, in relation to the State of Orissa, the President has declared that the powers of the State Legislature shall be exercised by or under the authority of Parliament. However, in view of the otherwise busy schedule of the two Houses, it would be difficult for Parliament to deal with the

various legislative measures that may be necessary in respect of the State. It would be even more difficult in situations requiring emergent legislation. The Bill, therefore, seeks to confer on the President the power of the State Legislature to make laws in respect of the State. It has been the normal practice to undertake such legislation in relation to the State under the President's Rule and the present Bill is on the usual lines. Provision has been made for the constitution of a Consultative Committee, consisting of Members of Parliament in this regard. Provision is also being made to empower Parliament to direct modifications in the laws made by the President, if considered necessary.

I request the honourable House to accept the legislative proposal before it.

MR SPEAKER: Motion moved:

"That the Bill to confer on the President the power of the Legislature of the State of Orissa to make laws, as passed by Rajya Sabha, be taken into consideration."

SHRI DINESH JOARDER (Malda):

This subject of take-over of the administration of the State of Orissa as also the dissolution of the Assembly came up in this House as also in the Rajya Sabha a few days back and it was widely condemned by all sections of both the Houses

The necessity of the Bill originates from the Proclamation issued on 3rd March 1973 under Art. 356 of the Constitution by the President on the basis of a highly politically motivated report of the Governor, Mr. Jatti, whereby the power of self-rule of the people of that State was snatched away by the Congress Government of the Centre for the obvious reason that the ruling Congress Party has lost its majority in the State Assembly. Article

*Moved with the recommendation of the President.